

करता हूँ:

"कि ओडिशा राज्य के संबंध में संविधान (अनुसूचित जाति और अनुसूचित जनजाति) आदेश (संशोधन) विधेयक, 2024 को पुरःस्थापित करने की अनुमति दी जाए।"

The question was put and the motion was adopted.

श्री अर्जुन मुंडा: महोदया, मैं विधेयक को पुरःस्थापित करता हूँ।

THE VICE-CHAIRPERSON (DR. AMEE YAJNIK): Another Bill for introduction. Shri Ashwini Kumar Choubey to move for leave to introduce the Water (Prevention and Control of Pollution) Amendment Bill, 2024.

The Water (Prevention and Control of Pollution) Amendment Bill, 2024

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री; तथा पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय में राज्य मंत्री (श्री अश्विनी कुमार चौबे): महोदया, मैं प्रस्ताव करता हूँ:

"कि जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 का और संशोधन करने के लिए एक विधेयक को पुरःस्थापित करने की अनुमति दी जाए।"

The question was put and the motion was adopted.

...(Interruptions)...

THE VICE-CHAIRPERSON (DR. AMEE YAJNIK): I did hear the Ayes. *...(Interruptions)...* I request the hon. Minister to introduce the Bill.

श्री अश्विनी कुमार चौबे: महोदया, मैं विधेयक को पुरःस्थापित करता हूँ।

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS - Contd.

THE VICE-CHAIRPERSON (DR. AMEE YAJNIK): Hon. Members, we now resume the discussion on the Motion of Thanks on the President's Address. Now, Shri Tiruchi Siva. I think, you have twenty-nine minutes to speak.

SHRI TIRUCHI SIVA (Tamil Nadu): Madam, Vice-Chairperson, at the outset, I would first thank the hon. President for having pleased to deliver her Address to both the Houses of Parliament and also for having read that document of the Government without fracturing it, unlike some of those appointed by her in various States. This Government is anti-federal, anti-secular, anti-poor, pro-rich, anti-women, anti-MSME, anti-CPSUs, pro-corporates, anti-farmers, anti-labour, pro-centre and anti-regional. Why I am telling all these things! It is not an evasive accusation against the Government or alleging them without any base. In the recent days, after this Government has taken over power, there are some blatant attempts to undermine the regional parties and the local issues. There is a step-motherly attitude, we witness and we experience. Take, for example, the devolution of revenue shares. The 14th Finance Commission recommended 42 per cent whereas what we are getting is not that much. It was 34 per cent, then 31.3 per cent and, now, merely 25 per cent. It was in 2021-22, Rs. 1.70 lakh crore and next year, it came down to Rs. 1.40 lakh crore and, now, it is Rs. 1.24 lakh crore. Tamil Nadu is the largest contributor of direct taxes to this country whereas for 1 rupee, we pay to the Union Government, the Tamil Nadu Government is getting 29 paise. Whereas, U.P., if they pay one rupee, they get 2.73 rupees, 2 rupees and 73 paise. What is this disparity? Why is this discrimination? You say that the country is one. You say that all are equal but why is this sort of treatment? By way of this GST regime, the Tamil Nadu Government has losses estimated to be around Rs. 20,000 crore rupees. It was a hasty implementation of GST. We have experienced a lot.

And there are other problems. Legislations passed by Assemblies are not able to be carried over. The elected Government, which is in the Assembly, do know the needs of the people and they legislate laws. But, the Raj Bhawan stands as a stumbling block and many of the Bills that have been passed in the Assembly have not been accorded sanction or assent from the Governors and, because of that, many State Governments are limping, especially, the Opposition ruling parties. The Opposition ruling parties wherever and in whichever States they are ruling, they are being treated in a manner that the Central agencies enter in and arm-twist that Government as well as the functioning of the Governments. Moreover, very importantly, recently, there was a very bad flood in Tamil Nadu. There were torrential rains and before that there was a cyclone. Chennai and southern districts were affected too much. We demanded immediately, towards relief, Rs. 5,000 crores and we were given only Rs. 450 crores, which is not even ten per cent. Later, for the overall estimate, the Defence Minister came to the spot and he had an overall view of what happened there.

The Prime Minister was met by the Chief Minister of Tamil Nadu and he gave an estimate of Rs.37,000 crores demanding as immediate relief; nothing happened. Then a delegation of all party Members of Parliament came and met the Home Minister and to the delegation, the Home Minister assured that it will be done. But nothing has been done. So even at the time of distress, they just witness as to how the States which are being ruled by the opposition parties are suffering. This is not the way a Union Government has to treat a State Government under a federal system. That is why I say, it is anti-federal. It is not just alleging an accusation against them, but it is a fact because of that. Take, for example, my neighbouring State, Andhra Pradesh. I have been hearing them for the past ten years, cutting across the party lines, after the Andhra Pradesh Reorganization Act in 2014, they are demanding for special status to Andhra Pradesh. Polavaram project is very acquainted to us. Nothing has been taken care of because it is not ruled by the BJP. Ten years have passed by. They have asked for the special status and they are still demanding it, which has not been acceded to. So, this is the way the States are being treated by the Union Government. We say, it is not fair. Why? I say it is unsecular. I would like to remind about the Citizenship Amendment Act. That Act was brought. Of course, apparently, it seemed that India is very genuine and very generous in accommodating those who have been religiously persecuted in the neighbouring countries, to be given citizenship. But that Bill which later on became an Act, very clearly said that three countries are selected—Pakistan, Bangladesh and Afghanistan; and from there, only selectively five religions,—Hindus, Christians, Parsis, Sikhs and Buddhists—will be accorded citizenship who have registered before 2014. Our question is: While you are so generous of giving citizenship to people who have been persecuted, why have Muslims been deleted from the list? When you have taken three countries, why have you not taken another country which is a neighbouring country, Sri Lanka? From Sri Lanka, 1.5 lakh Tamils are in India without citizenship. The torture they are undergoing because of lack of citizenship cannot be described and we have represented many a time but it has not been taken care of. So, when I gave an amendment that there should be religious as well as ethnic persecution also to be included for people from Sri Lanka, to include the Muslim community; that amendment was defeated by this Government. So also is the issue of triple talaq. When triple talaq was brought, they said that it is in favour of the Muslim women. Everyone said, "Oh, it could be." But actually, it is to victimize Muslim men. It is the protective approach that a Government should take and not a punitive approach. And why I am telling this is that I brought a Private Members Resolution to legislate for the welfare of the widows. Madam, 4.5 crore widows are in India and, in Vrindavan alone, 1.5 lakh widows are there and

those are of 20 to 60 years of age. Nobody takes care of them. They are there begging, they are there pulling rickshaws, they are being exploited by some other people. Some NGOs are taking care of them. I brought a Resolution. We need a legislation because the Government of Tamil Nadu has given so many schemes for widows. For your kind information, I would like to remind the House also that the Resolution was defeated. When you say that you are fighting for women's cause, you say that triple talaq is brought for the Muslim women, but in actuality, it is not so. The undercurrent is to punish the Muslim men; had you been with the same intent, you would have supported the widows' welfare resolution also. So, they take a double standard. So is the Women's Reservation Bill. They say that they have fulfilled the long wish of political empowerment to women. When? After census, after delimitation! It is far-fetched. It is like extending a carrot before a horse and making it run. They give an impression to the women that the Government has passed the Women's Reservation Bill, but it is not so. I suggest to the Government, if at all you want to empower women, don't go for that.

Again, I would like to cite my State as an example. We are giving 40 per cent reservation to women in employment. Why don't you give that? My Private Member Bill for that also is pending, which has not been taken into consideration. So, it is anti-women, it is anti-secular, it is partisan towards some religious people. See, everyone should feel secured in this country. I have repeatedly said, when India's partition took place, Muhammad Ali Jinnah said, 'All the Muslims come to my country Pakistan, which will be for Muslims'. The Islamists in this country said, 'Yes, we are Muslims, but India is our country', and they stayed here and they sacrificed for the country. So many of them are in the military. Take for example, Dr. Abdul Kalam. How many have done that? But why you should treat them in this manner is our simple question. Everyone should feel secured, but it is not so. We have to think about all these things. So, when I say you are anti-secular, it is all with base and reasons. When I say anti-women, it is also based on what has happened to women community by way of this Government's approach. Again, I said it is anti-poor. My colleague, Mr. Sukhendu, quoted many things. The per capita income in India for a person, compared to China, is one-fourth of it whereas in population, China and India are one and the same. I would like to say another thing, which is very shocking. I am very unhappy to say about my country's situation here in the Parliament, which will go across the world, but the Government's handling of situations is not in the right manner. I have to tell that. It is our responsibility as a citizen, as a Member of Parliament, and, of course, in the interest of the country. India ranks 139th place in the Hunger Index in the world. And, in the G-20 countries, you are so proud that you

have been successful in conducting G-20. The lowest per capita income among the G-20 countries is of India's. But you are climbing high that you have conducted the G-20 summit very successfully! Twenty-two crore people are suffering from poverty. That also was mentioned. Even the President's Address said, *Garibi Hatao* was once a slogan, but now we have uplifted 25 crore of poor people from poverty. Where from has it come? Twenty-two crore people are still under below poverty line. And what is the index? What is the parameter of 'below poverty line'? For a rural person, for a rural family, it is twenty-seven rupees per day, eight hundred and sixteen rupees per month. For one who is in the urban area, it is thirty-three rupees, thousand rupees per month. One can imagine how a family can survive with thousand rupees or eight hundred rupees. But on behalf of the Government, the President's Address says, 'Oh, we have uplifted the people from poverty, and India ranks fifth in the global economic power and soon, we will be in the third place'. All because of the corporates! You are anti-poor and you are pro-corporates. That is what we are telling. Ten per cent of our population gets 57 per cent of the nation's income. Ten per cent of the population enjoys 65 per cent of nation's wealth whereas only three per cent of the nation's wealth is possessed by 50 percent of the population. Let them please explain to us how you have uplifted people from poverty line. This is the condition of the poor. Under the MGNREGA, earlier the number of people who are benefited was 4.14 crore. Now, it has increased to 6.16 crore. After the COVID impact, how many things were affected? Have they been restored? Has it been brought to the position? No. The Government was concentrating on other things the oligopolistic conglomerates; some have a control over all the substantial parts of economy and even on policy matters. I don't want to tell who it is. Everyone knows when Parliament's whole Session was taken away by that. Some people, who own everything, control the entire economy of the country; it is all private business people. The MSME is a very important sector. A question was raised in the morning. It provides employment to 20 crore people. Sir, next to agricultural sector, MSME is the only sector which provides more employment. Its contribution to GDP is 29 per cent. In the exports, its part is 45 per cent. I am the Chairman of the Committee on Industry. I know very well as to how we are patronising it. Madam, you also know it very well, being a part of it. So, MSME sector is not patronised to the extent it has to be. A number of units fell sick and went out of it. A number of people came to the streets. One MSME unit gives employment to five persons. But, it is not being taken care of.

Madam, let me tell the House that the loan default of only 2300 individual enterprise companies is to the tune of Rs. 2 lakh crores; 2300 business people's loan

amounts to Rs. 2 lakh crores and Indian Banks have written off Rs. 5.3 lakh crores to corporates only. I said 2300 equal to 2 lakh crores, these numbers are very big. The total number of MSME units in our country is about 6 crores. Whereas the NPA of about 18.65 lakh units or maybe 19 lakh units is just Rs. 16,340 crores. Madam, these 18 or 19 lakh units employ about 1 crore people and their loans to the bank's NPA that has not been repaid is only about Rs. 16,000 crores and whereas 2300 business people have got Rs. 2 lakh crores and not repaid. Also, their loans of about Rs. 5.3 lakh crores have been waived off. This is all alarming. What is happening? This Government says 'Maximum Governance Minimum Government. But, minimum achievement more trumpeting. They have spent Rs. 4,880 crore towards advertisement, that is, public exchequer's money. But, what about the agricultural sector? Madam, all my colleagues in the House can recall as to how the farm Bills were passed in the House. You can be proud to say that we have passed so many legislations. But, as many other Members have pointed out, the Members of the Opposition parties, who raised voice against the Government or pointed out the errors of the Government were all suspended and sent out, and you have passed the legislations. The scrutiny of the Bills are also not like that. In 2014, what they often pointed out is about the UPA Government. During that period, 71 per cent of the Bills were referred to the Parliamentary Committees for scrutiny. But, now it is only 17 per cent. Why? Initially, it was 71 per cent and now it is 17 per cent which means they are not dependent on the scrutiny of the Bills. In the House, the discussion will be of one hour or two hours or three hours. The time allotted for a Member will be two or three minutes whereas in the Committee, it will be an elaborate debate. The stakeholders can appear; the Government is bound to come and reply and make alterations and their recommendations will be considered seriously, whereas now, all the Parliamentary Committees have become insignificant. This is the way they are doing it.

Madam, Budget for agriculture is going down year by year and the budget for other things is increasing like for Department of Home Affairs and Defence. That is okay, but, why is the budget for agriculture going down? Madam, agriculture is spinal cord of India. Again, one can recall the 2008 economic recession, when the whole world was suffering under it. It emerged from Europe and affected the whole of the world, but, not India only because of the public sector units and the agricultural sector. But you are killing both of them. The farm Bills were brought with what intent! It was to encourage some corporates. And it was passed when the House was not in order. When the farmers from all over the country came to roads and agitated, it was taken back. The budget for agriculture is coming down and the exports of farm

produce is banned; wheat was banned in May 2022, broken rice was banned in September, 2022 and onion was banned in December, 2022. The farmers are not encouraged, their produce is not allowed to export, they are not patronised. The prices of fertilisers are going on increasing and input costs are also increasing whereas the price of the agricultural produce is not proportionate to the expenses.

The Government promised that they will double the income of farmers, nothing has happened. Again, we would like to say how you said two crore employments will be generated and so far only seven lakh employments have been generated. But the need is of seven crores. You said that 'fifteen thousand' rupees will be deposited in everybody's account. ..(*Interruptions*).. Yes, fifteen lakhs, sorry. ..(*Interruptions*).. Fifteen lakh rupees will be deposited in everybody's account after unearthing the black money. Someone said, "No, no, we did not say like this. If at all we unearth the black money, that will be equivalent to fifteen lakh rupees in everybody's account." Have you unearthed? Have you deposited? No. So, all are election *jumlas*, as they themselves have said. So, the farm Bill was brought in that manner; abrogation of Article 370 happened in a disorderly manner; businesses are not being conducted in the manner as it should be. So, many were in silence when Manipur problem was there. Everybody knows it, when you say about the North East States that you are taking too much of care. What happened in Manipur, the whole world was watching the clashes that happened between two groups. It totally stagnated everything in the country. How women were treated, everybody knew. What we demanded - just an explanation from the Government. What for is the Parliament? It is a debating forum. We have to debate; we have to deliberate; we have to decide. The Government is accountable to the Parliament; the Parliament is accountable to the people. When the Members of Parliament come to the House and demand an explanation from the Government, there is only silence. When there was No Confidence Motion in the Lok Sabha, even then, explanation was not given. So, about Manipur, nothing has been resolved so far and no explanation from the side of the Government. Two persons intruded into the Parliament despite the security we have here. We were not allowed to discuss about it and no explanation from the Government. We asked nothing out of the way. What is happening in the country, we want to know and the Government is accountable to the Parliament. You come here and explain to Parliament which will be told to the people. But it is not so. So, I am restrained because of my time and I have to give way to my colleague, my sister, some areas for her to deal with because this Government has spoiled this country in many areas, but something has to be left for her. Very importantly, I have to tell, as I said, the Finance Minister has come, kindly take care of the States, about the

devolution of funds which are reducing year by year which we are very much concerned about. So also take care of the Tamil Nadu Government's demand for flood relief and cyclone fund for which we have been asking but have not been accorded so far. The right thing is she has come, take care of the States which are being ruled by opposition parties also. Madam, in conclusion, I have to say that Mahatma Gandhi envisaged a village India; Pt. Nehru built a modern India; Lal Bahadur Shastri aspired for a kisan India; V.P. Singh created a social justice India; Manmohan Singh, a globalised India; hon. Narendra Modi is taking de-federalized India. We are very sorry for all these things. Ten years have been given to you. In these ten years, what is the net result? The progress report shows more poverty, more poor people, and more unemployment. Small scale industries are being crushed. Many corporates are having their hands upon them. MSME has to be taken care of. All these things when we say, we can just remind them one thing, remind them of the ICC World Cup Series which happened. Ten matches the Indian cricket team won like anything and much hype was made for the final match. Even the Prime Minister went; everyone was there. The whole nation was proud and nobody looked after any other thing. The team which won ten matches lost miserably in the final. So, also you might have secured two Lok Sabha elections; two Lok Sabha elections you have won, you would have won the by-elections, but 2024 election like the 'IPC' World Cup Series for the Indian cricket team, this will turn out to be for the present Government.

Again, I say, we are here and they are there and not able to tolerate someone who is in power. We have witnessed, we have experienced and we have suffered. We have to uphold federalism. We have to be a secularist country, States have to be protected and the youth have to be taken care of. Labour has to be taken care of. We should be in India, in its own form. Since you have not done it, in the 2024 elections, the INDIA Alliance will win and bring back India to its original place. Thank you.

श्री संदीप कुमार पाठक (पंजाब): उपसभाध्यक्ष महोदया, आज मुझे महामहिम राष्ट्रपति जी के अभिभाषण में धन्यवाद प्रस्ताव पर बोलने का मौका मिला है, उसके लिए मैं भाग्यशाली हूँ। आप सबका धन्यवाद, मेरी पार्टी की तरफ से भी और उन सभी जनों का, जिनका मेरे ऊपर आशीर्वाद है।

मैडम, आप अगर अभिभाषण को पढ़ेंगी, तो पहले पन्ने के पहले पैराग्राफ में ही तीन महत्वपूर्ण बातें सामने आती हैं। सबसे पहली है - एक भारत, श्रेष्ठ भारत, उसके बाद लिखा गया है- अमृत काल, और फिर तीसरा जो important point है, वह यह है कि believers of democratic principles and practices. मैं इन तीनों बातों को आधार बनाकर अपनी बात को आपके सामने और देश के सामने रखना चाहूंगा।

मैडम, हम सब राजनीति में देश को आगे बढ़ाने के लिए और इस देश को श्रेष्ठ बनाने के उद्देश्य से ही आए हैं। हम सब अपने-अपने जीवन में अलग-अलग क्षेत्रों में थे। हमारा जीवन में सब कुछ छोड़कर राजनीति में आने का कारण यही था कि हम इस राष्ट्र को श्रेष्ठ भारत बनाना चाहते हैं।

(सभापति महोदय पीठासीन हुए।)

मुझे नहीं लगता कि इस सदन में बैठे हुए किसी भी व्यक्ति या किसी भी सदस्य या पूरे देश में किसी भी व्यक्ति के मन में संदेह होगा कि इस देश को कोई श्रेष्ठ बनाना नहीं चाहता है। प्रश्न यह है कि एक भारत और श्रेष्ठ भारत का मतलब क्या है, इसका उद्देश्य क्या है ? एक भारत और श्रेष्ठ भारत का मतलब है कि इस देश में रहने वाले हर एक व्यक्ति में समानता हो। भारत ऐसा बने कि पूरी दुनिया में गौरवान्वित हो, श्रेष्ठ बने। यह प्रश्न नहीं है कि हम इसको मानते हैं या नहीं मानते, हम सब मानते हैं, इसीलिए हम सब कुछ छोड़कर राजनीति में आए हैं। प्रश्न यह है कि क्या इस देश को एक और श्रेष्ठ बनाने के लिए हम पर्याप्त काम कर रहे हैं?

दूसरा, अमृत काल की संभावनाओं के बारे में भी किसी को कोई संदेह नहीं है। इस पूरे देश के हर व्यक्ति, हर नागरिक को – जिस प्रकार से आज इन्फॉर्मेशन टेक्नोलॉजी उपलब्ध है, जिस प्रकार की व्यवस्थाएं पूरे देश में हैं, यह सब कुछ संभावनाओं को दर्शित करता है इसलिए अमृत काल की संभावनाएं अपार हैं। जिस तरीके से हमारे पास संभावनाएं as an Opposition Party, as a Member, as a member of this country हैं, उसी प्रकार से सरकार के पास भी संभावनाएं हैं कि वह अमृत काल की संभावनाओं को कैसे इस राष्ट्र के, इस देश के परिप्रेक्ष्य में उकेरती है। प्रश्न यह नहीं है कि अमृत काल अभी है या नहीं है, प्रश्न यह है कि क्या अमृत काल की संभावनाओं को हम वास्तविकता में बदलने के लिए पर्याप्त काम कर रहे हैं ?

माननीय सभापति जी, एक भारत, श्रेष्ठ भारत तो तभी होगा, जब इस देश में रहने वाले हर एक व्यक्ति को एक समान और श्रेष्ठ शिक्षा मिले, एक भारत, श्रेष्ठ भारत तो तभी होगा, जब इस देश में रहने वाले हर एक व्यक्ति को एक समान और श्रेष्ठ स्वास्थ्य सुविधा मिले, एक भारत, श्रेष्ठ भारत तो तभी होगा, जब इस देश में रहने वाले हर एक व्यक्ति को एक समान न्याय मिलेगा, एक भारत, श्रेष्ठ भारत तो तभी होगा, जब इस देश में रहने वाले हर एक व्यक्ति को बराबर की सुरक्षा, रोजगार, पारदर्शी गवर्नेंस, राजनीतिक स्थिरता और नैतिक दायित्वों का निर्वहन होगा। एक भारत, श्रेष्ठ भारत तो तभी बनेगा, जब देश के हर एक व्यक्ति को समानता हो और उसको श्रेष्ठ बनाने की, उसके आगे बढ़ने की सभी व्यवस्थाएं पूरी हों।

सभापति महोदय, मैं एक-एक करके कुछ बिंदु आपके सामने रखना चाहता हूं। मैं institutional stability and institutional reforms का पक्षधर हूं। सारी चीजों को देखते हुए मुझे यह लगता है कि पिछले 10 साल में हमारी सरकार ने, भारत की सरकार ने प्रधान मंत्री मोदी जी ने जिस तरीके से काम किया है, यह पूरा काम एक पैच वर्क का काम दिखता है, कहीं भी मुझे एक भी जगह पर कोई इंस्टीट्यूशन नहीं दिखता है, जिस इंस्टीट्यूशन को उठाकर पूरा फोकस उस इंस्टीट्यूशन को इंप्रूव करने में लगाया हो। ऐसा लगता है कि सारा का सारा एक पैच वर्क है और

पैच वर्क में थोड़ा सा पैसा इसमें डाल दो, थोड़ा सा पैसा उसमें डाल दो, आज अगर यह हो गया तो इसमें पैसा डाल दो।

2.00 P.M.

थोड़ा उसमें डाल दो, आज अगर यह हो गया है, तो इसमें पैसा डाल दो, थोड़ा इधर, थोड़ा उधर। मुझे लगता है कि सब कुछ करने के चक्कर में जो कम्प्रोमाइज़ हो रहा है, वह इंस्टीट्यूशन्स के साथ हो रहा है। अगर इंस्टीट्यूशन्स के साथ कम्प्रोमाइज़ हुआ, तो देश का विकसित होना बहुत दूर की बात है।

ऑनरेबल चेयरमैन सर, अगर मैं अर्थव्यवस्था की बात करूं, तो इसके तीन आधारभूत परिप्रेक्ष्य हैं, जिनको हमें डिस्कस करना चाहिए। आंकड़ें तो बहुत सारे हो सकते हैं, लेकिन सबसे इम्पॉर्टेंट चीज़ यह है कि एक व्यक्ति की कमाई कितनी है? क्या उसकी कमाई में बढ़ोतरी हुई?

महोदय, दूसरी चीज़ यह होती है कि उस व्यक्ति को अपना जीवन सम्मानपूर्वक जीने के लिए कितना खर्च करना पड़ता है? क्या उस महंगाई में कोई बढ़ोतरी हुई है?

तीसरा बिंदु, जो इन सबके बाद है, वह यह है कि वह बचत कितनी कर पा रहा है? उसकी इन्कम कितनी है, खर्च कितना करता है और सेविंग कितनी हो रही है? अगर हम इन तीन बातों को ही हर व्यक्ति के जीवन में देख लें, तो मोटा-मोटा पता चल जाएगा कि अर्थव्यवस्था की ओवरऑल स्थिति क्या है। आज अगर हम हर व्यक्ति की कमाई को देखें, तो यह जी20 और ब्रिक्स देशों में सबसे नीचे है। हम श्रीलंका और बंगलादेश जैसे देशों से भी नीचे हैं। अगर आप देखें कि पिछले दशक में प्रति व्यक्ति आय में जो बढ़ोतरी 145 परसेंट के आस-पास थी, वह इस दशक में, अभी की जो मोदी जी सरकार है, उसमें लगभग 67 प्रतिशत है। मैं यह नहीं कहता कि बढ़ोतरी नहीं हुई है, बढ़ोतरी हुई है, लेकिन आप यह नहीं कह सकते हैं कि पिछले साल इतनी थी, इस बार इतनी है। आपको इस बढ़ोतरी को पूरे ग्लोबल परिप्रेक्ष्य में रखकर देखना पड़ेगा कि कितनी बढ़ोतरी हुई है। अगर पिछले दशक को इस दशक से कंपेयर करें, तो जो बढ़ोतरी हुई है, वह 50 प्रतिशत कम हुई है।

दूसरा, अगर एक्सपेंडिचर को देखें, तो जब महंगाई इतनी ज्यादा है, तो 'एक भारत-श्रेष्ठ भारत' कैसे होगा? क्या हर व्यक्ति की थाली में सेम सामान, सभी अन्न और खाद्यान्न आ सकते हैं? क्या हर व्यक्ति उसी प्रकार से बराबर खा सकता है? आज की परिस्थिति में तो नहीं खा रहा है। जिस दिन इस देश का हर व्यक्ति समान भोजन करने की स्थिति में पहुंचेगा, उसी दिन यह देश श्रेष्ठ भारत बनेगा और एक भारत बनेगा।

महोदय, अगर महंगाई को देखें, तो फूड इन्फ्लेशन 9 से 10 परसेंट के आस-पास रहा है। आप वेजिटेबल में देखेंगे कि इसमें 30 परसेंट का इन्फ्लेशन रहा है, दाल के भाव 20 परसेंट बढ़ गए, अनाज के भाव 10 परसेंट बढ़ गए, तेल के भाव का कहां तो रिफाइंड ऑयल, जो 2014 में 70 रुपये लीटर हुआ करता था, वह अब लगभग 200 रुपये के आस-पास पहुंच गया है। एलपीजी (लिक्विड पेट्रोलियम गैस), जो खाना बनाने की गैस होती है, उसके भाव भी 3 गुना बढ़ गए हैं। उसका सिलेंडर पहले 400 रुपये पर मिलता था, लेकिन अब 1,200 का होने लगा है। ऐसे बहुत सारे आंकड़े हैं। मैं सिर्फ मूलभूत बात यह रखना चाहता हूँ कि जब तक इन चीज़ों को व्यवस्थागत तरीके

से एड्रेस नहीं किया जाएगा, तब तक यह महंगाई दूर होने वाली नहीं है। आपकी कमाई तो थोड़ी बढ़ी, लेकिन महंगाई बहुत ज्यादा बढ़ गई। आप ओवरऑल यह देखिए कि पिछले दशक में एक व्यक्ति कितनी बचत करता था और इस दशक में कितनी बचत कर रहा है। यही एक मूलभूत और बड़ा सिम्पल तरीका है, यह देखने का कि क्या हमारे देश की अर्थव्यवस्था बढ़ी है और क्या जनमानस का जीवन स्तर ऊपर उठा है।

महोदय, और भी बहुत सारे आंकड़े हैं, लेकिन अगर मैं इनके अलावा इंस्टीट्यूशन्स पर बात करूं, तो आप बैंकिंग सैक्टर ले लीजिए, हम इसमें 10.50 लाख करोड़ का राइट ऑफ कर रहे हैं। आप कहते हैं 'एक भारत-श्रेष्ठ भारत', लेकिन इस तरह से यह एक भारत कैसे बनेगा? अगर एक गरीब आदमी 1 लाख रुपये या 50 हजार रुपये का लोन लेता है, तो उसके घर बैंक के अधिकारी पहुंच जाते हैं और कॉलर पकड़कर उससे बैंक का लोन वापस लेते हैं, जबकि दूसरी तरफ ऐसा होता है कि अगर कोई 5 हजार करोड़, 10 हजार करोड़ का लोन लेता है, तो उसका हाथ पकड़कर विदेशों में भेज दिया जाता है। यह कैसा देश है कि अगर कोई गरीब लोन लेता है, तो उसके लिए दूसरे नियम हैं, लेकिन अगर कोई अमीर लोन लेता है, तो उसके लिए दूसरे नियम हैं। इस तरह से तो मुझे भी यह लगता है कि 1-2 लाख रुपये का लोन न लेकर 1-2 लाख करोड़ का लोन ले लो, फिर उसमें चुकाने की भी जरूरत नहीं पड़ेगी और सरकार भी हाथ पकड़कर बाहर लेकर जाएगी। इस तरह से हम कैसे 'एक भारत-श्रेष्ठ भारत' बना पाएंगे?

महोदय, अगर मैं कर्ज की बात कहूं, तो पिछले 14 प्रधान मंत्री हुए हैं और पिछले 67 साल के कार्यकाल में 55 लाख करोड़ का कर्ज लिया गया। पिछले नौ सालों में प्रधान मंत्री मोदी जी ने लगभग 100 लाख करोड़, यानी 3 गुना ज्यादा का कर्ज लिया हुआ है। हमने कर्ज का हाल देख लिया, बैंकिंग का भी देख लिया कि बैंकिंग सैक्टर की हालत खराब है। विदेशों में लोगों की हमारे प्रति क्या भावना है, अगर यह देखना है, तो उसका सबसे सही आंकड़ा यह होता है कि एफडीआई कितना हुआ है? वह बढ़ रहा है या घट रहा है? यह बढ़-घट रहा है - ऐसा पिछले साल, इस साल या पिछले हफ्ते से नहीं, बल्कि ग्लोबल परिप्रेक्ष्य में रिलेटिवली हमारे कितने बढ़े हैं, कितने घटे हैं - यह देखना पड़ेगा। क्योंकि आज हम अपने आपसे कंपीटीशन नहीं कर रहे हैं, बल्कि दुनिया में बहुत सारे ऐसे देश हैं, हमें जिन्हें पछाड़ना है, उन्हें पीछे करके खुद को आगे लेकर जाना है, हमें श्रेष्ठ बनना है, लेकिन ग्लोबल एफडीआई इनफ्लो का जो शेयर है, वह डिक्लाइन हुआ है।

महोदय, एक सॉवरेन क्रेडिट रेटिंग होती है। जैसे, अगर गाँव में आप जाओगे, तो किसी को उधार देने से पहले कहते हैं कि इसको उधार मत देना, क्योंकि यह तो वापस ही नहीं करता है। इसको उधार मत देना, इसके पल्ले चार पैसे नहीं हैं। एक आदमी ऐसा होता है, जिसके लिए कहते हैं कि इसे उधार दे दीजिए, यह आपको वापस करेगा। यह एक क्रेडिट रेटिंग होती है। आपके क्रेडिट कार्ड की भी रेटिंग होती है, देश की भी क्रेडिट रेटिंग होती है। जिस तरीके से पिछले दशक से क्रेडिट रेटिंग stagnant है, यह स्पष्ट दर्शा रहा है कि हम पाँचवीं इकोनॉमी बन जाएं, तीसरी इकोनॉमी बन जाएं, पर विदेशों में हमारी अर्थव्यवस्था के प्रति लोगों में बहुत ज्यादा उत्सुकता नहीं दिखाई दे रही है। अगर आप depreciation देखें, तो मोदी जी के आने से पहले एक डॉलर 54-58 रुपये के आसपास हुआ करता था और आज यह 80 रुपये पार कर गया है। हम बार-बार कहते हैं कि विदेशों में हमारा मान बढ़ा है। विदेशों में मान कैसे बढ़ता है - विदेशों में मान दो ही तरीकों से बढ़ता है, जिनमें एक हमारे संस्कार और हमारी संस्कृति है, जो हमारे कलेक्टिव

व्यवहार के कारण विदेशों में परिलक्षित होती है और दूसरा होता है — पैसा। आपके पास कितना पैसा है, आप उन्हें कितने बिजनेस करा सकते हैं, वे आपको आपके पैसे से ही रेट करेंगे। अगर डॉलर के हिसाब से रुपया गिरता है - प्रधान मंत्री, मोदी जी ने एक बार कहा था कि जब विदेश में रुपये का वजन गिरता है, तब देश का मान गिरता है, मैं उनसे सहमत हूँ - निश्चित रूप से, देश का मान गिरा है। झप्पी डालने से, गले लगाने से मूमंटरी बेनिफिट दिखता है दो बार गले लगा लिया, तीन बार गले लगा लिया, यह अच्छी बात है, होना चाहिए, लेकिन वे इस बात को फंडामेंटली नकारते नहीं हैं कि आपकी अर्थव्यवस्था सुदृढ़ नहीं है।

सर, पहले सीएजी की रिपोर्ट्स पर बहुत बात होती थी। आपको याद होगा कि सीएजी की रिपोर्ट पर सरकारें गिर जाया करती थीं। सीएजी कहता है कि सरकार डेटा conceal कर रही है। अगर आप 2021-22 की सीएजी रिपोर्ट देखेंगे, तो बहुत सारे डेटा को conceal करने की बातें आई हैं। अगर मैं रोजगार के पक्ष में बात करूँ, तो मोदी जी ने कहा था कि दो करोड़ के आसपास रोजगार देंगे, वह रोजगार कहाँ गया? आज 45 साल में सबसे ज्यादा अनइम्प्लॉयमेंट है। रूरल अनइम्प्लॉयमेंट सबसे ज्यादा है। रूरल अनइम्प्लॉयमेंट ज्यादा क्यों है? एक मनरेगा स्कीम होती थी, मनरेगा के पैसे होते थे, आपने मनरेगा में पैसे घटा दिए और रूरल अनइम्प्लॉयमेंट बढ़ गया, शूट अप कर गया, तो यह पैच अप वर्क नहीं करेगा। हमें फंडामेंटली इंस्टीट्यूशनल इम्पूवमेंट पर फोकस करना पड़ेगा। मैंने इसी सदन से प्रश्न पूछे थे कि सरकार ने पिछले दस सालों में कितनी सरकारी नौकरियाँ दी हैं। इसका उत्तर आया कि यह सतत प्रक्रिया है, मिशन मोड में काम कर रहे हैं। मैंने पूछा कि जो साढ़े नौ लाख के आसपास खाली पद हैं, उन्हें कब तक भरने का प्लान है, इसका उत्तर आया कि यह सतत प्रक्रिया है, मिशन मोड में काम कर रहे हैं। कुछ भी प्रश्न पूछ लीजिए, आपका उत्तर यही होता है कि सतत प्रक्रिया है, मिशन मोड में काम चल रहा है। मैं सरकार को criticise नहीं करना चाहता हूँ, बल्कि आपके समक्ष यह रखना चाहता हूँ कि या तो सरकार के पास इसका उत्तर नहीं है या उत्तर है, तो सरकार उसे छुपाना चाहती है। ऐसे में, हम कैसे श्रेष्ठ बनेंगे? जब उत्तर छुपाने लगेंगे, तो श्रेष्ठ कैसे बनेंगे? अमृत काल की संभावनाओं का क्या होगा? इस पैच अप वर्क से काम नहीं चलेगा। अभी हरियाणा से कुछ लोगों को इजरायल में नौकरी के लिए भेजा गया। वहाँ के मुख्य मंत्री और वहाँ की जो भारतीय जनता पार्टी है, वह छाती ठोककर कह रही है कि हमने इजरायल भेज दिया है। इजरायल में लड़ाई चल रही है। क्या आप अपने बेटे को इजरायल भेजोगे, अपने बेटे को नौकरी करने के लिए भेजोगे? वह इजरायल नौकरी करने जा रहा है, क्योंकि उसके देश में उसके पास पर्याप्त व्यवस्था नहीं है। वह खुशी से नहीं जा रहा है, तो इस पर हमें खुश होने की आवश्यकता नहीं है। हम श्रेष्ठ भारत कैसे बनाएंगे? सर, भ्रष्टाचार की तो बात ही छोड़ दीजिए। मैं एक ही शब्द में यही कहना चाहूँगा कि काला धन लाने की जो बात कही गई थी, उस पर कुछ नहीं हुआ, लेकिन वह जुमला था, यह हमें बता दिया गया है, हमने उसे accept कर लिया है। एक Corruption Perception Index होता है, इसमें जो ट्रांसपेरेंसी इंटरनेशनल है, उसने हमें 93वां नंबर दिया है। Out of 180 countries, we have been ranked 93rd. Bhutan has been ranked 26th, way above than us. आप भूटान को तो छोड़ ही दीजिए, हम ट्यूनिशिया, रवांडा और घाना जैसा देशों से भी नीचे हैं। हम कैसे श्रेष्ठ बनेंगे? यह सिर्फ स्लोगन न बनकर रह जाए। हमें श्रेष्ठ बनना है, हम सबको मिलकर काम करना है, पर ऐसे कैसे श्रेष्ठ बनेंगे, कैसे अमृत काल की संभावनाओं को प्रखर करेंगे?

सर, रेलवे की बातें होती हैं। रेलवे एक बहुत बड़ा डिपार्टमेंट है। जब किसी बच्चे से स्कूल में गणित नहीं हो पाता है, तो वह मम्मी से कहता है कि मम्मी, मुझे गणित नहीं पढ़ना है, गणित में सिर्फ पासिंग मार्क्स लाने हैं, मैं दूसरे विषय पढ़ूंगा। कोई भी डिपार्टमेंट, जो complicated है, बड़ा है, उसे रिफॉर्म करना कठिन हो रहा है, तो इस सरकार की यह नियति बन गई है, आदत सी बन गई है कि इसको रिफॉर्म मत करिए, इसे पीछे रखिए और चार-पाँच नई चीजें शोकेस में ले आइए। आप रेलवे को रिफॉर्म करने की बजाय फलाना-ढिकाना नई रेल ले आए। बाकी बातें भी ठीक हैं, यह सब बनना चाहिए, स्पीड होनी चाहिए, लेकिन not at the cost of entire Railway Department. आपने पिछले कुछ सालों में उस इंस्टीट्यूशन को कचरे का डिब्बा बना दिया है और आप चार जगहों पर ट्रेन को फ्लैग ऑफ कर रहे हैं। मैं जानना चाहता हूँ कि रेलवे इंस्टीट्यूशन का क्या हुआ? पिछले नौ साल में 11 बड़े ट्रेन एक्सीडेंट्स हुए - 2014, 2016, 2017, 2020, 2022, 2023 - 2023 में तो चार एक्सीडेंट्स हुए। यह कैसा देश है? हमारी ट्रेन्स कोई 500 किलोमीटर प्रति घंटे की स्पीड से नहीं चल रही हैं, वे मुश्किल से 100 किलोमीटर प्रति घंटे की स्पीड टच कर रही हैं, तो उसमें डिरेल हो रहा है। अगर आप डिरेलमेंट पर सीएजी की रिपोर्ट देखेंगे, तो वह रिपोर्ट कहती है कि जो रेल की पटरियां हैं, वे पुरानी हो गई हैं और उनको बदलना पड़ेगा। रेल की पटरियां पुरानी हो गई हैं, उनको बदल नहीं रहे हैं। रेल ट्रैक में जो मेन्टेनेंस होनी चाहिए, वह नहीं हो रही है। ...**(समय की घंटी)**... Sir, I will take some more time. 63 परसेंट रिपोर्ट्स टेबल ही नहीं होती हैं।

ऑनरेबल चेयरमैन सर, जब हम विमेन के बारे में बात करते हैं, तो हमारा देश विमेन और माताओं के सम्मान के लिए अग्रणी रहा है, यह माना जाता है।

*"यत्र नार्यस्तु पूज्यन्ते रमन्ते तत्र देवताः।
यत्रैतास्तु न पूज्यन्ते सर्वास्तत्राफलाः क्रियाः॥"*

अगर हम महिलाओं, नारियों का सम्मान नहीं करेंगे, तो सारे किए गए अच्छे कार्यों का बेड़ा गर्क हो जाएगा। यहां पर हमारी रेसलर बहनें प्रोटेस्ट कर रही हैं। जब वे प्रधान मंत्री के पास जीत कर जाते हैं, तो उनको सुनने के लिए उनके पास समय है, लेकिन जब वे समस्या में हैं, जब दुख में हैं, तो उनके पास जाकर..., मैं नहीं कह रहा हूँ कि यह किसकी गलती है। ...**(समय की घंटी)**... यह कोर्ट तय करेगा।

MR. CHAIRMAN: Your allotted time is over.

श्री संदीप कुमार पाठक: सर, मैं क्लोज़ कर रहा हूँ।

MR. CHAIRMAN: Thank you, Mr. Pathak.

SHRI SANDEEP KUMAR PAHTAK: Hon. Chairman, Sir, thank you very much for giving some time. आप एजुकेशन सेक्टर ले लो, आप हेल्थ ...

MR. CHAIRMAN: Thank you. If there had been a request from the Party for extension of time, I would have given that.

SHRI SANDEEP KUMAR PATHAK: Sir, just give me two minutes. I will just close. Just two minutes.

MR. CHAIRMAN: Okay.

SHRI SANDEEP KUMAR PATHAK: Thank you, Sir. देश को श्रेष्ठ बनाने के लिए मुझे लगता है कि हमें राम राज्य की परिकल्पना को धारण करना पड़ेगा। राम राज्य के बारे में गोस्वामी तुलसीदास जी और महाकवि वाल्मीकि जी ने भी लिखा है कि

*"दैहिक दैविक भौतिक तापा। राम राज नहीं काहुहि ब्यापा
सब नर करहिं परस्पर प्रीती। चलहिं स्वधर्म निरत श्रुति नीती।"*

ऐसा देश बनाना है, जहां हर व्यक्ति सुखी हो, हर व्यक्ति संपन्न हो, किसी के हिस्से में कोई दुख न हो, पर राम राज्य की परिकल्पना सिर्फ किताबों में रह गई है। दिल्ली की सरकार इस पर काम कर रही है। यहां इंस्टिट्यूशनल रिफॉर्म्स बहुत जरूरी हैं।

MR. CHAIRMAN: Thank you, Mr. Pathak.

श्री संदीप कुमार पाठक: नेहरू जी ने टेक्नोलॉजिकल इंस्टिट्यूशनल रिफॉर्म्स किए, यह बहुत अच्छी बात थी। अटल बिहारी जी ने इस देश को ethically, politically institutionalize किया, ethics को बढ़ा करके अटल जी ने दिया। मेरे नेता अरविंद केजरीवाल जी ने काम की राजनीति को, स्कूल और अस्पताल को राजनीति में लाकर इंस्टिट्यूशन किया। मोदी जी क्या कर रहे हैं? मोदी जी के पास सब कुछ करने की अपॉर्चुनिटी है। उनके पास इतना बूट बहुमत है कि वे सारा कुछ कर सकते हैं। अमृत काल की संभावनाओं का उपयोग करिए। श्रेष्ठ भारत बनाने में सबको मिलकर काम करना पड़ेगा, कोई अकेला नहीं कर सकता है। सर, इतना समय देने के लिए आपका बहुत धन्यवाद।

MR. CHAIRMAN: Thank you very much, Mr. Pathak.

SUPPLEMENTARY DEMANDS FOR GRANTS, 2023-24

MR. CHAIRMAN: Now, Supplementary Demands for Grants, 2023-24; Shrimati Nirmala Sitharaman.